

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3967**  
TO BE ANSWERED ON: 28.03.2022

**Steps to curb Man-Animal Conflict**

3967. PROF. SOUGATA RAY:  
SHRIMATI SUMALATHA AMBAREESH:  
SHRI T.N. PRATHAPAN:  
SHRIMATI CHINTA ANURADHA:  
SHRI D.K.SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of wildlife attacks reported during the last three years, State-wise and the reasons for increase in wildlife attacks in the country;
- (b) whether the Union Government has received any request from any State Government to schedule wild boars as vermin in the country;
- (c) if so, whether the Government will schedule wild boar as a vermin considering its nuisance to the farming fields in many States, if so, the details thereof;
- (d) whether the Government has earmarked adequate funds to deal with the situations effectively, if so, the details of utilization of funds in this regard;
- (e) the details of existing elephant corridors in the country;
- (f) whether the Government has any proposal to set up new buffer zones around the existing reserve forests in the country, if so, the details thereof; and
- (g) whether the Government under the Project Elephant has promoted and supplied usage of technology to mitigate human elephant conflict in the border regions of the States of Andhra Pradesh and Odisha and Tamil Nadu, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Management of forest and wildlife, including mitigation of human-wildlife conflict, is primarily the responsibility of State Governments/UT Administrations. Incidences of human-wildlife conflict have been reported to the Ministry from different parts of the country. As per reports available in the Ministry, details of human deaths due to tiger and elephant attacks are as given at **Annexure-I** and **Annexure II**, respectively.
- (b) and (c) The Ministry has received request from the State Government of Kerala for declaring wild boar as vermin in the State for a period of one year. After examining the matter, the Ministry has requested the Government of Kerala to consider utilizing the provisions contained in section 11 (1) (b) of the Wild Life (Protection) Act, 1972 and the Advisory issued by the Ministry on

06.02.2021 to deal with Human Wildlife Conflict in the State.

- (d) The Ministry provides financial assistance to States/UTs under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Elephant' and 'Project Tiger' for conservation and management of wildlife including mitigation of human-animal conflict and voluntary relocation of families from protected areas and tiger reserves for creating inviolate space for wild animals based on the Annual Plan of Operations (APOs) submitted by State/UTs. Details of State/UT-wise funds released under the Centrally Sponsored Schemes 'Development of Wildlife Habitats', 'Project Elephant' and 'Project Tiger' during the years 2019-20 and 2020-21 are placed at **Annexure-III, Annexure-IV and Annexure V.**
- (e) The Elephant Task Force Report, 2010 titled 'Gajah' has identified 27 priority I and 61 priority II elephant corridors. Details of the corridors are given in **Annexure VI.**
- (f) No, sir.
- (g) The Ministry provides financial assistance under Centrally Sponsored Scheme of 'Project Elephant' to States as per activities proposed in Annual Plans of Operation (APO) to protect elephants, their habitat and corridors to address issues of man-elephant conflict and the welfare of captive elephants. Financial assistance for use of technology such as drones has been provided to the state of Andhra Pradesh.

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**Annexure-I**

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3967 due for reply on 28.03.2022 regarding “Steps to Curb Man-Animal Conflict”.

**Details of Human death by caused by tiger for the last three years**

S. No.	State	2018	2019	2020
1	Assam	1	0	0
2	Bihar	0	0	1
3	Chhattisgarh	0	0	0
4	Jharkhand	0	0	0
5	Karnataka	1	4	0
6	Kerala	0	0	1
7	Madhya Pradesh	2	1	6
8	Maharashtra	2	26	25
9	Orissa	2	0	0
10	Rajasthan	2	5	0
11	Tamil Nadu	0	0	1
12	Telangana	0	0	2
13	Uttar Pradesh	5	8	4
14	Uttarakhand	1	3	0
15	West Bengal	15	3	4
<b>Year wise total</b>		<b>31</b>	<b>50</b>	<b>44</b>

**Annexure-II**

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3967 due for reply on 28.03.2022 regarding “Steps to Curb Man-Animal Conflict”.

**Details of Human death by caused by elephant for the years from 2018-19 to 2020-21**

S. No.	State	2018-19	2019-20	2020-21
1	Andhra Pradesh	7	4	6
2	Assam	84	75	91
3	Chhattisgarh	61	77	42
4	Jharkhand	87	84	74
5	Karnataka	12	29	23
6	Kerala	27	12	20
7	Maharashtra	1	1	NR
8	Meghalaya	3	4	6
9	Nagaland	1	0	0
10	Odisha	72	117	93
11	Tamil Nadu	47	58	57
12	Tripura	NR	2	1
13	Uttar Pradesh	0	6	1
14	Uttarakhand	3	NR	NR
15	West Bengal	52	116	47
<b>Total</b>		<b>457</b>	<b>585</b>	<b>461</b>

\*NR- Information not received from State.

## Annexure-III

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3967 due for reply on 28.03.2022 regarding “Steps to Curb Man-Animal Conflict”.

**State/UT wise fund released under Central Sponsored Scheme of**

**‘Development of Wildlife Habitats’**

(Amount Rs. in Lakh)

S. No.	Name of States/UTs	2019-20	2020-21
1	A& N Islands	132.64	-
2	Arunachal Pradesh	512.69	312.5865
3	Assam	164.26	-
4	Bihar	148.142	205.1644
5	Chandigarh	-	25.16
6	Chhattisgarh	310.0318	104.35936
7	Goa	111.654	-
8	Gujarat	-	124.5849
9	Haryana	237.6078	18.2212
10	Himachal Pradesh	375.76554	187.63518
11	Jammu & Kashmir	-	80.62863
12	Jharkhand	93.96	198.2265
13	Karnataka	739.046	586.126341
14	Kerala	845.026	731.2845
15	Madhya Pradesh	629.266	801.60127
16	Maharashtra	715.781	146.08135
17	Manipur	396.455	241.11948.
18	Meghalaya	238.839	263.50463
19	Mizoram	431.79	339.60855
20	Nagaland	953.69	260.00105
21	Odisha	701.504	694.18819
22	Rajasthan	741.315	309.12634
23	Sikkim	557.355	349.623
24	Tamil Nadu	409.505	334.0354
25	Telangana	-	36.59304
26	Uttar Pradesh	426.251	312.9244
27	Uttarakhand	1401.19	441.61031
28	West Bengal	891.073	710.61953
29	Lakshadweep	193.272	462.859
30	Tripura	90.317	260.679
31	Ladakh UT	-	223.17292
	<b>Total</b>	<b>12448.42614</b>	<b>8761.324971</b>

**Annexure –IV**

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3967 due for reply on 28.03.2022 regarding “Steps to Curb Man-Animal Conflict”.

**State wise fund released under Central Sponsored Scheme (CSS) of Project Elephant**

**(Amount Rs. in Lakh)**

<b>S. No</b>	<b>State/UTs</b>	<b>2019-20</b>	<b>2020-21</b>
1	<b>Andhra Pradesh</b>	127.03	77.28
2	<b>Arunachal Pradesh</b>	103.26831	282.256
3	<b>Assam</b>	-	35.284
4	<b>Jharkhand</b>	161.44438	111.86522
5	<b>Karnataka</b>	412.48239	330.40376
6	<b>Kerala</b>	432.132	574.56
7	<b>Maharashtra</b>	44.1944	17.98
8	<b>Meghalaya</b>	177.8976	9.36
9	<b>Nagaland</b>	213.9498	92.50
10	<b>Odisha</b>	387.036	577.99
11	<b>Tamil Nadu</b>	275.1576	-
12	<b>Tripura</b>	45.38	24.71
13	<b>Uttar Pradesh</b>	37.74	-
14	<b>Uttarakhand</b>	417.312	204.85
15	<b>West Bengal</b>	113.254	64.1958
16	<b>Haryana</b>	16.80	11.04
17	<b>Bihar</b>	57.02752	39.08
18	<b>Rajasthan</b>	35.28	-
19	<b>Madhya Pradesh</b>	13.695	-
20	<b>Manipur</b>	10.944	-
	<b>Total</b>	<b>3082.025</b>	<b>2453.35478</b>

**Annexure –V**

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3967 due for reply on 28.03.2022 regarding “Steps to Curb Man-Animal Conflict”.

**State Wise fund released under Central Sponsored Scheme (CSS) of Project Tiger**

**(Amount Rs. in Lakh)**

<b>S.No.</b>	<b>State</b>	<b>2019-20</b>	<b>2020-21</b>
1	Andhra Pradesh	114.480	266.510
2	Arunachal Pradesh	846.310	803.760
3	Assam	2198.760	2513.900
4	Bihar	562.840	628.890
5	Chhattisgarh	358.530	471.160
6	Jharkhand	1432.070	128.453
7	Karnataka	2252.030	2118.005
8	Kerala	607.070	402.880
9	Madhya Pradesh	3501.910	2551.260
10	Maharashtra	7220.390	3098.030
11	Mizoram	337.700	161.530
12	Odisha	1303.320	680.070
13	Rajasthan	1203.190	1008.890
14	Tamil Nadu	1586.910	1336.140
15	Telangana	359.910	351.970
16	Uttarakhand	2289.180	1671.300
17	Uttar Pradesh	1242.490	923.290
18	West Bengal	758.470	333.960
	<b>TOTAL</b>	<b>28175.560</b>	<b>19449.998</b>

**Annexure –VI**

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 3967 due for reply on 28.03.2022 regarding “Steps to Curb Man-Animal Conflict”.

**Elephant Corridors identified by Elephant Task Force “Gajah”**

Priority I Elephant Corridors		Priority II Elephant Corridors	
S. No.	Elephant Corridor	S. No.	Elephant Corridor
1.	Chilla-Motichur	1.	Kansrau-Barkote
2.	Rawasan-Sonanadi (Via Landsdown)	2.	Motichur-Gohri
3.	South Patlidun-Chilkiya	3.	Rawasan-Sonanadi (Via Bijnor FD)
4.	Malani Kota	4.	Chilkiya-kota
5.	Simlipal-Satkosia	5.	Fatehpur-Gadgadiya
6.	Baula-Kuldhia	6.	Gora Rankhu and Gorai-Tanda
7.	Kotgarh-Chandrapur	7.	Kilpura-khatima-surai
8.	Buxa-Ripu at Sankosh	8.	LaggaBagga - Kishenpur
9.	Ankua-Ambia	9.	Mahilong-Kalimati
10.	Pakke-Doimara at Dezling	10.	Chandil-Matha
11.	Pakke-Papum at LongkaNullah	11.	Dalma-Chandil
12.	Kalapahar-Daigurung	12.	Dalma-Rugai
13.	Kaziranga- KarbiAnglog at Panbari	13.	Jhunjhaka-Banduan
14.	Kaziranga- KarbiAnglong at Kanchanjuri	14.	Dalapani-Kankrajhor
15.	Pakke-Doimara at Tipi	15.	Dumriya-Nayagram
16.	Baghmara-Balpakram	16.	Dumriya-Kundaluka and Murakanjia
17.	SijuRewak	17.	Leda-Bera
18.	Edayarhalli-Doddasampige	18.	Anjadbera-Bichaburu
19.	Kaniyanpura-Moyar	19.	Karo-Karampada
20.	Anaimali at Punachi	20.	Badampahar-Dhobadhobil
21.	Anaimalai between Siluvaimedu-Kadamparai	21.	Badampahar-Karida East
22.	Chamranagar-Talamalai at Muddahalli	22.	Kahnejena-Anantpur
23.	Kalamali - Singara and Avarahalla	23.	Tal-Kholgarh
24.	Moyar-Avarahalla	24.	Nuahgaon-Baruni
25.	Tirunelli - Kudrakote	25.	Mahananda-Kolbari and Tukriajhar
26.	Buoolavampatti-Attapadi	26.	Apalchand-Mahananda
27.	Anaimalai at Waterfalls Estate	27.	Apalchand-Gorumara
		28.	Apalchand-Kalimpong at mal block (Via Sylee)
		29.	Apalchand-Kalimpong at mal block (Via Meenglass)
		30.	Chapramari-Kalimpong



		31.	Rethi-Central Diana
		32.	Rethi-Moraghat
		33.	Dumchi-Rethi
		34.	Titi-Dumchi
		35.	Buxa- Titi (Via Torsa)
		36.	uxa- Titi (Via Beech and Barnbari)
		37.	Nemati - Chilapata
		38.	Pakke-Papum at SejjosaNullah
		39.	Durpong-Doimukh at Khundakhuwa
		40.	Dulung-Subansari
		41.	D'ering - Mebo at SigarNalah
		42.	D'ering - Mebo at Kongkul
		43.	KothaBurhidihing
		44.	Upper Dihing East - Upper Dihing West Block at Bogapani
		45.	Upper Dihing East - Upper Dihing West Block Between Golai-Pawai
		46.	Kukurakata-Bagser at Amguri
		47.	Charduar-Singri Hill
		48.	Saipunj-Narpuh
		49.	Rewak-Imangiri
		50.	Nokrek-Imangiri
		51.	Ranggira-Nokrek
		52.	Karadikkal-Madeswara
		53.	Tali
		54.	Chamrajnagar- Talamalai at Punjur
		55.	Talamalai-Guttiyalattur
		56.	Avarahalla-Sigur
		57.	Kalhatti-Sigur at Glen Corin
		58.	NilamburKovilakam - New Amarambalam
		59.	Periya at Pakranthalam
		60.	Kottiyur-Periya
		61.	Kallar at Gandhapallayam

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